

(c) and (d). Yes, Sir. The team has submitted a report recommending measures to step up productivity labour discipline etc. The report is under consideration of Government.

DURGAPUR STEEL PLANT

5220. SHRI BHAGABAN DAS :
SHRI P. RAMAMURTI :
SHRI GANESH GHOSH :
SHRI MOHAMMAD
ISMAIL :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the workers of the Durgapur Steel Plant have decided to go on one day token strike on the 12th March, 1968;

(b) if so, what are their demands; and

(c) the steps taken by Government to settle the dispute ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) It is a fact that one of the Unions in the Durgapur Steel Plant, viz., the Hindustan Steel Employees Union (Supported by AITUC) served a strike notice on the Management on 12th February 1968 indicating their intention to go on strike for a day on 27th February 1968 or any day thereafter within the course of six weeks.

(b) The main demand made in the strike notice was the immediate withdrawal of the lay-off of the Merchant Mill workmen so that they could resume work.

(c) At the tripartite conciliation proceedings held finally on 11th March, 1968 by the Joint Labour Commissioner, West Bengal Government, the Hindustan Steel Employees Union expressed regret for the incidents leading to the fall in production in the Merchant Mill from 31st December, 1967 and culminating in lay-off of the Merchant Mill workers. assured resumption, restoration and maintenance of normal work and withdrew the strike notice. On their part, the Management agreed to allow the laid off workers of the Merchant Mill to resume work from 13th March

1968 and to withdraw the suspension orders on and allow twenty-one suspended workers of the Merchant Mill to resume duties without prejudice to their proceeding with the enquiry into the charge sheets given to these workers as per rules. The conciliation officer assured that the other industrial disputes referred to in the Charter of Demands of the Union dated 12th February 1968 will be taken up for conciliation.

DURGAPUR STEEL PLANT

5221. SHRI BHAGABAN DAS :
SHRI JYOTIRMOY BASU :
SHRI B. K. MODAK :
SHRI P. P. ESTHOSE :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the police force have been posted within the Durgapur Steel Plant;

(b) if so, whether they have been drawn from the State Government or from the Central Reserve Force; and

(c) the cost which is likely to be incurred by the steel plant in this regard ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

INDUSTRIAL LICENSING COMMITTEE

5222. SHRI UMANATH :
SHRI NAMBIAR :
SHRI A. K. GOPALAN :
SHRI VISWANATHA MENON :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the progress so far made by the Industrial Licensing Committee;

(b) when the report is likely to be submitted; and

(c) the reasons for the delay ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The terms of reference of the Industrial Licensing Policy Inquiry Committee appointed by the Govern-